

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt (RJS)/50/2009


Dated: 06th May, 2009

SHRI UMESH KUMAR SHARMA, RHJS presently posted as District & Sessions Judge, Ganganagar is hereby transferred & posted as Presiding Officer, Special Court for trial of Cases under E.C. Act, Jodhpur with immediate effect.

On joining his new assignments by Shri Umesh Kumar Sharma, RHJS, Shri Hari Kumar Godara RHJS shall remain Under Awaiting Posting Orders at Jodhpur till further orders.

Note:- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,


REGISTRAR GENERAL